

ITEM NO.16
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 885/2020

STATE OF U.P.

Appellant(s)

VERSUS

JAIPAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104058/2020-CONDONATION OF DELAY
IN FILING and IA No.104061/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.104059/2020-EXEMPTION FROM FILING O.T.
and IA No.104064/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 19-03-2021 This appeal was called on for hearing today.

For Appellant(s) Mr. Ajay Vikram Singh, AOR

For Respondent(s) Dr. J. P. Dhanda, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

Records are still awaited from the concerned courts. Issue
reminder for the same.

List the matter on 11.05.2021.

(RB)

RAJIV KALRA
Registrar